

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
**(Office of the Registrar General at Jammu)**

e-mail: nongazettedmainwing@gmail.com

**Subject:** Clarification regarding release of Monthly Honorarium @ Rs. 4000/- in favour of Daily Wagers serving as Cooks at the residences of Hon'ble Judges.

**ORDER**

No. 128 of 2025/RG/NG-343(I) Dated: 30-01-2025

Whereas, pursuant to High Court Oder No. 1533 of 2024/RG/NG-343-(I) dated 15-10-2024, monthly honorarium @ Rs. 4000/- with periodical increase of 10% after every five years has been extended in favour of the following staff, for the days for which they have actually performed the said duties on proportionate basis:

- i. *Officials posted on protocol duties at Airports, Railway Stations as also officials posted at Katra and performing protocol duties;*
- ii. *Officers or officials who are performing full time medical protocol duties at High Court Wing Jammu/Srinagar;*
- iii. *One Usher or Orderly working as Cook at the residence of the Hon'ble Chief Justice/Hon'ble Judges, who actually perform the duties as such;*
- iv. *One Jamadar (Usher) deputed with Hon'ble the Chief Justice/Judges in the Court.*

*Note: Before releasing the additional monetary benefit in favour of the officials at (iii) and (iv) above, the concerned Registrar Judicial/ Director Finance shall ascertain the information regarding actual days, the officials have worked, from the Secretaries of Hon'ble the Chief Justice/Hon'ble Judges.*

Whereas, a communication No. 457/AC/HCWJ/2024 dated 07-12-2024, has been received from Registrar Judicial, High Court Wing, Jammu, whereby, a clarification has been sought regarding the release of monthly honorarium in favour of the Daily Wagers who are performing duties as Cook at the residences of the Hon'ble Judges.

Whereas, in this connection, a detailed note was placed before Hon'ble the Chief Justice for kind perusal and soliciting orders of His Lordship and His Lordship has been pleased to direct as under:

**“Perused the note. Monthly honorarium @ Rs. 4000/- be strictly paid as per Order No. 1533 of 2024 dated 15-10-2024”**

In view of the above direction, Registrar Judicial, High Court Wing, Jammu/Srinagar and Director Finance are hereby directed to release the monthly honorarium of Rs. 4000/- strictly in accordance with High Court Order No. 1533 of 2024 dated 15-10-2024.

By order.

*fw*  
*30/1/25*  
(Shahzad Azeem)  
Registrar General

No: 4134-55 of 2025/RG/NG Dated: 30-01-2025

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu for information of His Lordship.
2. Secretary to Hon'ble Mr./Ms Justice \_\_\_\_\_  
...for kind information of His Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu
4. Registrar Rules, High Court of J&K and Ladakh, Jammu  
....for information.
5. Registrar Judicial, High Court Wing, Jammu/Srinagar, for information and necessary action.
6. Registrar Computer (IT), High Court of J&K and Ladakh, Jammu
7. Registrar Recruitment/Management, High Court Main Wing, Jammu
8. Director Finance, High Court Main Wing, Jammu for information and necessary action.
9. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Jammu for uploading the same on the official website of the High Court.
10. Assistant Registrar (Accounts), High Court Main Wing, Jammu
11. Accounts Officer, High Court Wing, Jammu/Srinagar
12. Naazir, High Court Main Wing, Jammu  
..... for information and necessary action.
13. In-Charge, Library, High Court Wing, Jammu/Srinagar for keeping of the record of the same.
14. Order Book

*fw*  
*30/1/25*  
Registrar General

*Concerned to my own*  
*30/1/2025*